Name of the Corporate Debtor	Tarun Realtors Private Limited	Date of commencement of CIRP	20-07-2023	List of creditors as on:	09-01-2025

List of Secured Finanncial Creditors (other than financial creditors belonging to any class of creditors)

List of Seci	ured Finanncial Creditors (other than financial creditors belo													Amount in INR
	S. No Name of Creditor	Details of Claim received			Details of claims admitted									
S. No		Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent	Amount of any mutual dues that may be set off	Amount of Claims not	Amount of Claims under verification	Remarks, if any
1	Assets Care and Reconstruction Enterprise Limited **	08-08-2023	2,37,54,27,214	2,37,54,27,214	Loan	Yes	No	No	49.6%	-	-		-	Refer Note 5 & 3 below
2	Asset Reconstruction Company (India) Limited	07-08-2023	1,01,65,15,282	1,01,65,15,282		Yes	No	No	21.2%	-	-		-	Refer Note 3 below
3	The Karur Vysya Bank Limited	08-08-2023	1,39,98,83,241	1,39,98,83,241	Loan	Yes	No	No	29.2%	-	-	÷	-	Refer Note 3 below
			4,79,18,25,737	4,79,18,25,737					100.0%	-	-	-	-	

Note 1 Amount rounded off to the nearest Rupee

 Note
 Amount rounded of to the hearts Hope

 Note 2
 Amount rounded of to the hearts Hope

 Note 3
 Adversaid Calins 3 derivation

 Note 4
 The Adversaid Calins 3 derivation

 Note 5
 Calins admitted as subject for evision/substantiation/modification on the basis of any additional information/vidence/clarification/revised calim being received.

 Note 4
 The Adversaid Calins in Subject Toing bases any further documents received.

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 Note 5**
 a. Standard Chartered Bank assigned its loan along with all rights title and interest to Phoenix ARC Private Limited vide assignment agreement dated 10th June 2024

 b. Fordbank Financial Subject Toing bases any further document and interest to Phoenix ARC Private Limited (Trustee of Phoenix Trust FY 24-25) assigned its loan to Assets Care and Reconstruction Enterprise Limited vide assignment agreement dated 23rd October 2024

 b. Fordbank Financial Subject Toing base advectory
 assignment agreement dated 23rd October 2024

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